

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/541/(IB)/2017  
NAME OF THE PETITIONER(S) : L & T FINANCE LTD  
NAME OF THE RESPONDENT(S) : MEKA DREDGING COMPANY INDIA LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	P. R. Vandana Dr Anuradh Krishnan	Counsel for Respondent	Sh.
	Umasankar	Counsel for Petitioner	(for Umasankar)

**ORDER**

Counsels for both the parties are present. Counsel for the Operational Creditor prayed for time to make final submissions. At request, time is enlarged. Put up on **13.12.2017** at **10.30 A.M.**

ghk

—Sd—  
MEMBER (JUDICIAL)